

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 22nd May, 2018.

No.HC.XI-08/2013/ 2810 /RC :- The Hon'ble Chief Justice is pleased to direct that non-vegetarian food which is allowed in the Judges' Guest House will mean and include –

Chicken, mutton, fish and egg. Only on special demand by outstation Judges from Mizoram, Nagaland and Arunachal Pradesh, Pork may be served.

By Order

Sd/-

A. Hazarika

REGISTRAR (ADMN.)

Memo No.HC.XI-08/2013/ 2811-2828 /RC, dated 22.05.2018.

Copy to –

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun. (He/She is requested to furnish a copy of this Notification to the Hon'ble Judges available at the station.)
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-Cum-Research Officer, Gauhati High Court, Guwhati.
10. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of the Gauhati High Court.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan.
12. The Administrative Officer (Judicial)/ _____, Gauhati High Court, Guwahati.
13. The CA to Registrar (Admn.), Gauhati High Court, Guwahati.

A. Hazarika
REGISTRAR (ADMN.)